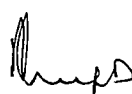
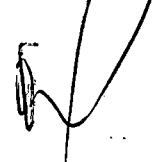


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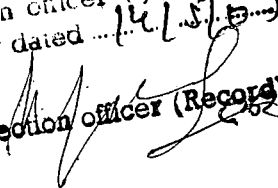
Shri Bhupesh Mishra counsel for the applicant
Shri Salil Trivedi counsel for the respondents.

Shri Bhupesh Mishra, who has filed Vakalatnama today, on behalf of the applicant, has been heard. A reply has been filed. From Annexure R-1 to the reply, it is evident that the relief of fixation of pay, as desired by the applicant, has already been done. This OA, therefore, does not survive as the claim of the applicant has been satisfied. It is accordingly dismissed as having become infructuous. No order as to costs.


A. P. NAGRATH
Adm. Member

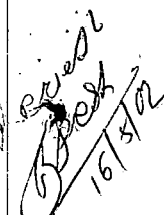

(O. P. GARG)
Vice Chairman

Part II and III destroyed
in my presence on 12-7-07
under the supervision of
section officer as per
order dated 14.1.02


Section officer (Records)

10/10/07

10/10/07


16/5/02


12/5/02